

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO.564/2016
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President


SH. R.VARADHARAJAN
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.03.2017


NAME OF THE COMPANY : UMA Enterprises Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 & 394, 100 to 104

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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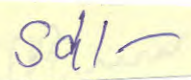

1.	Miredele R. Sarda	Advocate	Company Uma Enterprises Pvt Ltd	
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2.	Nawal Kishore Jha	Sr. Panel Counsel <u>UOI</u>	Representative <u>UOI</u>	NKL
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3 -	Surya Kumar Gupta	Loc. cum of Registrar ORDER	Loc. cum of & RD (NWR)	
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Learned Counsel for the petitioner undertakes to file second set of the Paper Books in all the cases.

The matter to come up on 02.5.2017.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
23.3.2017